

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.236 of 2014 (SZ)**

Applicant(s)

S.P.Muthuraman
Thirunelveli District

Legal Practitioners for Applicant(s)

M/s.A.Yogeswaran, Advocates

Respondent(s)

Vs The Union of India rep. by its Secretary
to Government, New Delhi and others

Legal Practitioners for Respondents

Mr.M.K.Subramanian
& P.Velmani for R2
Mrs.Yasmeen Ali for R3
Mrs.Me.Sarashwathy for R1 & R4
M/s.Sathish Parasaran,
R.Parthasarathy,
Rahul Balaji and Madhan Babu
For R5 & R6
Mrs.Narmadha Sampath for R7

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Mr.M.K.Subramanian
& P.Velmani for R2
Mrs.Yasmeen Ali for R3 & R4
Mrs.M.Sumathi for R1 & R5
M/s.Sathish Parasaran, R.Parthasarathy,
Rahul Balaji, Vishnumohan
& Rohan Cherian for R6 & R7

Note of the Registry	Orders of the Tribunal
Item No.5&6	<p>Date: 9th August, 2017</p> <p>At the request of the learned counsel appearing for the State Pollution Control Board, post this application on 16.10.2017.</p> <p align="right">.....,JM (Justice Dr.P.Jyothimani)</p> <p align="right">.....,EM (Shri P.S. Rao)</p>